

CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI G. R. AGRAWAL
C.R.NO. 36, DATE 31/07/2020

SR.NO	MPID CASE NO.	NAME OF THE PARTIES	Next Date
1	MPID 20/2004	Stanley Sabastien Thaipirambil & Ors. V/S Khar P. Stn.	
2	MPID 4/2005	Jayprakash Shankar Sawant V/S Khar P.Stn.	
3	MPID 21/2015	State V/s. Shekhar @ Sukash Chandrashekharan & 5 ors.	
4	Exh. 17 (B.A.)MPID 8/19 @ 16/19	Mayur Ashok Agarwal V/S EOW P. Stn.	
5	Bail Appln. 900/20	Manojkumar Surjerao V/S State	
6	RA 484/20	EOW V/s. Menin Sam Ankesariya	
7	Spl .Case 599/20	Cuff Parade P. Stn. V/s. Rajiov Patel	

Sheristedar
C.R. No. 36

Court No. 36

Sr. No.	Name	Card No.	Designation	Mobile No.	From	To
1.	Nimisha N. Naik		Sheristedar	9987136848	Santracurz	Charchgate
2	Sarina Tuscano		Stenographer	8097591036	Virar	Charchgate
3	Nikhil Verdekar		Typist	9987268968	Kalyan	CST
4	Amit Sharad Shinde	BCCASSM7701	Interpreter	9969452658	Badlapur	CST
5	Nale		Hawildar	9702975392	Badlapur	CST
6	Arun B. Sutar	BCCABSM6601	Peon	9969935164	Ghatkopar	CST

Court No. 36 Central Line

Sr. No.	Name	Designation	From	To
1	Nikhil Vardekar	Typist	Kalyan	CST
2	Amit Sharad Shinde	Interpreter	Badlapur	CST
3	Nale	Hawildar	Badlapur	CST
4	Arun B. Sutar	Peon	Ghatkopar	CST

Court No. 36 Western Line

Sr. No.	Name	Designation	From	To
1.	<i>Nimisha N. Naik</i>	Sheristedar	Santracurz	Charchgate
2	<i>Sarina Tuscano</i>	Stenographer	Virar	Charchgate

JAIL CUSTODY LETTER

O.W. NO.

DATED:

IN THE COURT OF SESSIONS JUDGE FOR GREATER BOMBAY

**REMAND APPLICATION NO. 469/2020
C.R.NO. 81/2012**

The State (At the instance of EOW, G.C. 3, Mumbai)

C.R. 81/2012

V/S

Manojkumar Sarjerao Pawar

....Accused.

**To,
The Superintendent,
Arthur Road Central Prison,
Mumbai.**

Pursuant to the order passed by His Honour The Additional Sessions Judge Shri. U.M. Padwad C. R. No. 24 (Incharge Of C.R. No. 36) dated 20/07/2020 the above named accused is taken into custody and sent to your prison for safe custody.

You are, therefore, authorized and required to receive the above named accused in the above case and keep them there as under trail prisoner and produce them before this Court on 03/08/2020 at 10.30 am sharp, **WITHOUT FAIL.**

Dated this 20th July 2020.

By order of the Court,

**for Registrar,
City sessions Court, Gr. Bombay**